

LOK SABHA
UNSTARRED QUESTION NO.1190
TO BE ANSWERED ON 10th FEBRUARY, 2020

Utilisation of CSR Funds

1190. SHRI MOHANBHAI KALYANJI KUNDARIYA

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total amount spent by Oil/Petroleum PSUs under their CSR funds during the last five years in the State of Gujarat;
- (b) the total amount spent by Oil/Petroleum PSUs under CSR funds in the State of Gujarat, district-wise along with the amount and activities on which it is spent during the last five years;
- (c) the total amount spent by Oil/Petroleum PSUs under CSR funds in their areas of operation and outside their areas of operation; and
- (d) whether there is any bar in spending of CSR funds outside areas of operation and if not, whether there is so much difference in spending in their areas of operation and outside, if so, the reasons therefor?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) & (b) Oil Public Sector Undertakings (PSUs) namely IOCL, BPCL, HPCL, ONGC, GAIL, EIL, OIL, Balmer Lawrie & MRPL have spent ₹733.01 crore under CSR funds in the state of Gujarat during the last five years. The details of CSR activities undertaken and funds spent thereon are available on the respective websites of these Oil PSUs.
- (c) The Oil PSUs have spent ₹1515.27 crore in their area of operation and ₹298.27 crore outside their area of operation under CSR funds during 2018-19.
- (d) Section 135 of Companies Act, 2013 specifies that Companies shall give preference to the local area and areas around where it operates. Further, DPE guidelines on CSR Expenditure 2014 advise that after giving due preference to local area, CPSEs may also undertake activities anywhere in the country.
